

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR. JUSTICE GOPINATH P.**

**Wednesday, the 17th day of May 2023 / 27th Vaisakha, 1945
WP(C) NO. 13204 OF 2021(S)**

**IN RE: BRUNO (SUO MOTU) PUBLIC INTEREST LITIGATION
PROCEEDINGS INITIATED BY THE HIGH COURT IN THE MATTER OF
EXECUTIVE AND LEGISLATIVE INACTION OF THE STATE GOVERNMENT
IN THE MATTER OF PROTECTION OF ANIMAL RIGHTS.
[RE-NAMED AS ABOVE AS PER ORDER DATED 02/07/2021 IN WP(C)]**

RESPONDENTS:

- 1.UNION OF INDIA, REPRESENTED BY THE SECRETARY,
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING),
GOVERNMENT OF INDIA, KRISHI BHAVAN, NEW DELHI, PIN-110 001.**
- 2.THE ANIMAL WELFARE BOARD OF INDIA,
REPRESENTED BY ITS CHAIRMAN, NATIONAL INSTITUTE OF
ANIMAL WELFARE CAMPUS P.O., 42K STONE, DELHI-AGRA HIGHWAY,
NH-2, VILLAGE-SEEKRI, HARYANA, PIN-121 004.**
- 3.STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY,
THIRUVANANTHAPURAM, PIN-695 036.**
- 4.STATE OF KERALA, REPRESENTED BY THE SECRETARY,
ANIMAL HUSBANDRY DEPARTMENT, THIRUVANANTHAPURAM, PIN-695 036.**
- 5.STATE OF KERALA, REPRESENTED BY THE SECRETARY,
LOCAL SELF GOVERNMENT DEPARTMENT,
THIRUVANANTHAPURAM, PIN-695 036.**
- 6.THE KERALA STATE ANIMAL WELFARE BOARD,
THIRUVANANTHAPURAM-695 036.**
- 7.THE KERALA VETERINARY AND ANIMAL SCIENCES UNIVERSITY,
POOKODE, LAKKIDI P.O., WAYANAD, PIN-673 576.**

8.STATE POLICE CHIEF, KERALA, THIRUVANANTHAPURAM, PIN-695 010.

ADDL. R9 IMPEADED

9.SRUTHY N.BHAT, ADVOCATE, HIGH COURT OF KERALA, AGED 27 YEARS,
D/O.O.H. NANDAKUMAR BHAT, SANSKRITHI GARDEN, PERANDOOR ROAD,
KALOOR NORTH, KOCHI-682 026.

IS IMPEADED AS ADDL. R9 AS PER ORDER DATED 14/07/2021
IN IA.1/2021 IN WPC.

ADDL. R10 IMPEADED

10.DAYA ANIMAL WELFARE ORGANISATION (DAYA),

HAVING REGISTERED NUMBER E.R.737/01 WITH ITS REGISTERED
OFFICE AT XXII/459/A, PRAKASH ROAD, VELLOORKUNNAM,
MUVATTUPUZHA, ERNAKULAM-686 673, KERALA,
REPRESENTED BY ITS CO-ORDINATOR AMBILI B.

IS IMPEADED AS ADDL. R10 AS PER ORDER DATED 14/07/2021 IN
IA.2/2021 IN WPC.

ADDL. R11 IMPEADED

11.ANGELS NAIR, GEN. SECRETARY,
ANIMAL LEGAL FORCE INTEGRATION, AGED 54 YEARS,
KAPPILLIL HOUSE, PULLUVAZHY P.O., PERUMBAVOOR,
ERNAKULAM DIST. PIN-683 541.

IS IMPEADED AS ADDL. R11 AS PER ORDER DATED 14/07/2021
IN IA.5/2021 IN WPC.

ADDL. R12 IMPEADED

12.M.N. JAYACHANDRAN, AGED 63 YEARS, S/O.K. NARAYANAN NAIR,
RESIDING AT MUNDAMATTOM HOUSE, THODUPUZHA P.O.,
IDUKKI-685 584.

IS IMPEADED AS ADDL. R12 PER ORDER DATED 19/07/2021
IN IA.3/2021 IN WPC.

ADDL. R13 IMPEADED

13. P. SARAGANDHARAN, THUMBIL, EZHUPUNNA SOUTH P.O., CHERTHALA.

IS IMPEADED AS ADDL. R13 AS PER ORDER DATED 19/07/2021
IN IA.7/2021 IN WPC.

ADDL. R14 IMPEADED

14.THE THRIKKAKARA MUNICIPALITY,
REPRESENTED BY ITS SECRETARY.
IS SUO MOTU IMPEADED AS ADDL. R14 AS PER ORDER
DATED 23/07/2021 IN WPC.

ADDL. R15 IMPEADED

15.THE STATE KUDUMBASREE MISSION,
REPRESENTED BY THE EXECUTIVE DIRECTOR.
IS SUO MOTU IMPEADED AS ADDL. R15 AS PER ORDER
DATED 02/08/2021 IN WPC.

ADDL. R16 IMPEADED

16.DHYAN FOUNDATION, A REGISTERED CHARITABLE TRUST,
REPRESENTED BY ITS TRUSTEE, DR.PRASAN PRABHAKAR,
AGED 48 YEARS, S/O.DR.M.C. PRABHAKAR,
RESIDING AT LAXMI PRASAD, PANAYAPILLY, KOCHI-682 005.
IS IMPEADED AS ADDL. R16 AS PER ORDER DATED 06/08/2021
IN IA.8/2021.

ADDL. R17 IMPEADED

17.ANIMAL RESCUE REHABILITATION & OVERALL WELLNESS (ARROW),
214/IX KADAMANNIL, KUMBAZHA NORTH, MYLAPRA P.O.,
PATHANAMTHITTA-689 671, REPRESENTED BY ITS
MANAGING TRUSTEE.
IS IMPEADED AS ADDL. R17 AS PER ORDER DATED 09/08/2021
IN IA.11/2021.

ADDL. R18 IMPEADED

18.PEOPLE FOR ANIMALS (PFA), REPRESENTED BY ITS SECRETARY,
KARTHIKA, ANAYARA, THIRUVANANTHAPURAM-695 029.
IS IMPEADED AS ADDL. R18 AS PER ORDER DATED 09/08/2021
IN IA.10/2021.

P.T.O.

ADDL. R19 IMPEADED

19. PEOPLE FOR ANIMAL WELFARE SERVICE (PAWS)-

**THRISSUR CHARITABLE TRUST, RAJ VIHAR, POOTHOLE P.O,
THRISSUR-680 004, REPRESENTED BY ITS SECRETARY.**

**IS IMPEADED AS ADDL. R19 AS PER ORDER DATED 09/08/2021
IN IA.12/2021.**

ADDL. R20 TO R25 IMPEADED

**20. MUNICIPAL CORPORATION, THIRUVANANTHAPURAM,
REPRESENTED BY ITS SECRETARY.**

21. MUNICIPAL CORPORATION, KOLLAM, REPRESENTED BY ITS SECRETARY.

**22. MUNICIPAL CORPORATION, THRISSUR,
REPRESENTED BY ITS SECRETARY.**

23. MUNICIPAL CORPORATION, KOCHI, REPRESENTED BY ITS SECRETARY.

**24. MUNICIPAL CORPORATION, KOZHIKODE,
REPRESENTED BY ITS SECRETARY.**

**25. MUNICIPAL CORPORATION, KANNUR, REPRESENTED BY ITS SECRETARY.
ARE SUO MOTU IMPEADED AS ADDL. R20 TO R25 AS PER ORDER
DATED 09/08/2021 IN WPC.13204/2021.**

ADDL. R26 IMPEADED

**26. MADRAS ANIMAL RESCUE SOCIETY 4/339, SANGARAPURAM,
FIRST STREET, PALAVAKKAM, CHENNAI - 600041,
REPRESENTED BY ITS SECRETARY AND TRUSTEE,**

**VIVEK K. VISWANATH S/O K.V. ACHUTHAN, AGED 29 YEARS,
HAVING PERMANENT ADDRESS AT KARUNELLIPARAMBIL HOUSE,
KAIPARAMBU P.O., THRISSUR - 680546 AND NOW RESIDING AT
GODAVARI HOSTEL, IIT MADRAS, CHENNAI -600036.**

**IS IMPEADED AS ADDL R26 AS PER ORDER DATED 10.09.2021 IN
IA 13/21 IN WP(C) 13204/2021.**

P.T.O.

ADDL. R27 IMPEADED

27.SMT.RANJINI HARIDAS, AGED 39 YEARS, D/O.HARIDAS,
'HARISREE', PONNETH SOUTH TEMPLE ROAD,
CHILAVANNOR-682 020, TRUSTEE, HUMANITY FOR ANIMALS,
REG. NO.E 323/2015, ERNAKULAM.
ADDL. R27 IS IMPEADED AS PER ORDER DATED 08/10/2021
IN IA.18/2021 IN WPC.

ADDL. R28 IMPEADED

28.GAURI MAULEKHI, AGED 44 YEARS, W/O.DUSHYANT MAULEKHI,
RESIDING AT 40/153, CR PARK, NEW DELHI-110 019.
ADDL. R28 IS IMPEADED AS PER ORDER DATED 08/10/2021 IN
IA.22/2021 IN WPC.

ADDL. R29 IMPEADED

29.SANGITA IYER, AGED 59 YEARS, D/O.MR.K. ANANTHARAMAN,
PERMANENTLY RESIDING IN TORONTO ,CANADA, PRESIDENT,
VOICE FOR ASIAN ELEPHANTS SOCIETY, TORONTO, CANADA,
REPRESENTED BY HER POWER OF ATTORNEY SATISH MURTHI,
2ND FLOOR, BETA PLAZA, DR.KRISHNASWAMY ROAD,
COCHIN-682 035.
IS IMPEADED AS ADDL. R29 AS PER ORDER DATED 29/10/2021
IN IA.24/2021 IN WPC.

ADDL. R30 IMPEADED

30.DR.ZAHIRA. B., AGED 51 YEARS, W/O.DR.MANZOOR AHAMMED,
CHUNGASSERI MANZIL, PADA NORTH, KARUNAGAPPALLY P.O.,
KOLLAM-690 518.
IS IMPEADED AS ADDL. R30 AS PER ORDER DATED 12/11/2021
IN IA.28/2021 IN WPC.

P.T.O.

ADDL. R31 IMPEADED

31.SANTHOSH. T.S., AGED 46 YEARS, S/O.T.V. SASIDHARAN,
RESIDING AT THIRUNILATHU HOUSE, NETTOOR P.O.,
MARADU, ERNAKULAM-682 040.

IS IMPEADED AS ADDL. R31 AS PER ORDER DATED 30/11/2021
IN IA.26/2021 IN WPC.

ADDL. R32 IMPEADED

32.UNION OF INDIA, REPRESENTED BY THE MINISTRY OF ENVIRONMENT
FOREST AND CLIMATE CHANGE (FOREST AND WILD LIFE DIVISION,
PROJECT ELEPHANT), NEW DELHI-110 003.

IS SUO MOTU IMPEADED AS ADDL. R32 AS PER ORDER
DATED 10/12/2021 IN WPC.

ADDL. R33 IMPEADED

33.PRADEEP P.D., AGED 33 YEARS, S/O.DIVAKARAN,
PUTHUVAL NIKARTH, PALLIPURAM P.O.,
CHERTHALA, 688 541, ALAPPUZHA.

IS IMPEADED AS ADDL. R33 PER ORDER DATED 28/02/2022
IN IA.1/2022 IN WPC.

ADDL. R34 IMPEADED

34.AKSHAY V.PRABHU, S/O.VEDANGA G.PRABHU, AKSHAYA HOSPITAL,
KADAVANTHRA, KOCHI, KERALA-682 020.

IS IMPEADED AS ADDL. R34 PER ORDER DATED 24/06/2022
IN IA.4/2022 IN WPC.

ADDL. R35 IMPEADED

35.KOLLAM DISTRICT PANCHAYATH, KOLLAM DISTRICT, PIN-691 001,
REPRESENTED BY ITS SECRETARY.

IS IMPEADED AS ADDL. R35 VIDE ORDER DATED 23/09/2022
IN IA.7/2022 IN WPC NO.13204/2021 (S).

P.T.O.

ADDL. R36 IMPEADED

36. EDRAAC (ERNAKULAM DISTRICT RESIDENTS' ASSOCIATION'S APEX COUNCIL), REG. NO.ER/735/03, CORPORATION SHOPPING COMPLEX, SUBHASH CHANDRA BOSE ROAD JUNCTION, PONNURUNNI, VYTTILA, COCHIN-19, PIN-682 019.
- IS IMPEADED AS ADDL. R36 VIDE ORDER DATED 23/09/2022 IN IA.8/2022 IN WPC NO.13204/2021 (S).

ADDL. R37 IMPEADED

37. THE PUNALUR MUNICIPALITY, REPRESENTED BY ITS SECRETARY. IS SUO MOTU IMPEADED AS ADDL. R37 AS PER ORDER DATED 30/09/2022 IN IA.9/2022 IN WPC.

ADDL. 38 IMPEADED

38. M/S. SREDHA MOBILE ARTIFICIAL INSEMINATION AND VETERINARY SERVICES, REP. BY ITS MANAGING PARTNER PRIYA PRAKASHAN, D/O.PRAKASHAN, NEERIKODE P.O., ALANGAD, ERNAKULAM-683 511.
- ADDL. R38 IS IMPEADED AS PER ORDER DATED 25/11/2022 IN IA.18/2022 IN WPC.

ADDL.39 & 40 IMPEADED

39. SRI. RADHAKRISHNAN, PANANCHERRY HOUSE, PAYYAPPILLY MOOLA, PUTHUR, THRISSUR-680 014
40. SRI. GANESAN, S/O.SRI. RADHAKRISHNAN, PANANCHERRY HOUSE, PAYYAPPILLY MOOLA, PUTHUR, THRISSUR-680 014
- ADDL.39 & 40 ARE IMPEADED SUO MOTU AS PER ORDER DATED 09/03/2023 IN WP(C) 13204/2021(S).

P.T.O.

ADDL. R41 IMPEADED

41. JOSE K.MANI, MEMBER OF PARLIAMENT, CHAIRMAN,
KERALA CONGRESS (M), STATE COMMITTEE OFFICE,
NEAR FIRE STATION, KOTTAYAM-686 001.

ADDL. R41 IS IMPEADED AS PER ORDER DATED 29/03/2023
IN IA.5/2023 IN WPC NO.13204/2021.

ADDL. R42 IMPEADED

42. JEEVAN RAJEEV, AGED 30 YEARS, S/O.RAJEEV. A.,
KARTHIKA, PAKKAIL P.O., KOTTAYAM-686 013.

ADDL. R42 IS IMPEADED AS PER ORDER DATED 29/03/2023
IN IA.6/2023 IN WPC NO.13204/2021.

ADDL. R43 & R44 IMPEADED

43. DR. K.P. SHIBU, AGED 53 YEARS, S/O. K.S. PAVITHRAN,
KURUNDODATH HOUSE, EROOR SPO., PIN-682 306.

44. DR.ANITHA M.A., AGED 51 YEARS, W/O. DR. K.P. SHIBU,
KURUNDODATH HOUSE, EROOR SPO.

ADDL. R43 & R44 ARE IMPEADED AS PER ORDER
DATED 29/03/2023 IN IA.8/2023 IN WPC 13204/2021.

ADDL. R45 IMPEADED

45. CHINNAKKANAL GRAMA PANCHAYAT, REPRESENTED BY
ITS SECRETARY, CHINNAKKANAL P.O., IDUKKI-685 618

ADDL. R45 IS IMPEADED AS PER ORDER DATED 29/03/2023 IN
IA.9/2023 IN WPC 13204/2021.

P.T.O.

ADDL. R46 IMPEADED

46. SANTHAPARA GRAMA PANCHAYAT, REPRESENTED BY ITS PRESIDENT,
OFFICE OF THE SANTHANPARA GRAMA PANCHAYAT,

SANTHANPARA P.O., IDUKKI DISTRICT, PIN-685 619.

ADDL. R46 IS IMPEADED AS PER ORDER DATED 29/03/2023 IN
IA.11/2023 IN WPC 13204/2021.

ADDL.R47 IMPEADED

47. DEAN KURIAKOSE, AGED 42 YEARS, S/O A.M. KURIAKOSE,
ANANICKAL HOUSE, PAINGOTTOOR P.O., KULAPPURAM,

MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN-686 671.

ADDL. R47 IS IMPEADED AS PER ORDER DATED 29/03/2023 IN
IA.13/2023 IN WPC 13204/2021.

ADDL. R48 IMPEADED

48. KERALA INDEPENDENT FARMERS ASSOCIATION (KIFA),
5/518, NIRANATH BUILDING, THALAYAD P.O., UNNIKULAM,

KOZHICODE-673 574, REPRESENTED BY ITS CHAIRMAN

SRI.ALEX OZHUKAYIL CHANDY FRANCIS, AGED 41 YEARS,

S/O.CHANDY FRANCIS, OZHUKAYIL HOUSE, KARIYATHUMPARA,

KALLANODE P.O., KOZHICODE, PIN-673 615.

ADDL. R48 IS IMPEADED AS PER ORDER DATED 05/04/2023
IN IA.16/2023 IN WPC.

ADDL. R49 IMPEADED

49. SUJIMOL K.R., AGED 32 YEARS, D/O.RAJU,

RESIDING AT KINTTAKAL 595 A, SINGUKANDAM, ANGANVADI,

SURANALLY, CHINNAKANAL, IDUKKI, KERALA-685 618.

ADDL. R49 IS IMPEADED AS PER ORDER DATED 05/04/2023
IN IA.17/2023 IN WPC.

P.T.O.

ADDL. R50 & R51 IMPEADED

50. THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS &
HEAD OF FOREST FORCE, FOREST HEAD QUARTERS, VAZHUTHACAUD,
THYCAUD P.O., THIRUVANANTHAPURAM-695 014.

51. THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS (WILDLIFE) &
CHIEF WILDLIFE WARDEN (KERALA), FOREST HEAD QUARTERS,
THYCAUD P.O., THIRUVANANTHAPURAM-695 014.

ADDL. R50 & R51 ARE SUO MOTU IMPEADED AS PER ORDER
DATED 12/04/2023 IN WPC 13204/2021.

ADDL.R52 IMPEADED

52. ATHIRAPILLY GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, VETILAPPARA,
PERIYARAM, KERALA

ADDL. R52 IS IMPEADED AS PER ORDER DATED 03/05/2023
IN IA 24/23 IN WPC 13204/2021.

ADDL.R53 IMPEADED

53. THE MEMBER SECRETARY,
KERALA STATE LEGAL SERVICES AUTHORITY.

ADDL.R53 IS SUO MOTU IMPEADED AS PER ORDER
DATED 17/05/2023 IN WPC 13204/2021.

P.T.O

This Suo Motu writ petition again coming on for orders upon perusing the petition, this Court's order dated 03/05/2023 and upon hearing the arguments of DEPUTY SOLICITOR GENERAL OF INDIA & SRI.JAISHANKAR V.NAIR, CENTRAL GOVERNMENT COUNSEL for R1, SMT.M.U.VIJAYALAKSHMI, STANDING COUNSEL for R2, SRI.ASOK M.CHERIAN, ADDITIONAL ADVOCATE GENERAL for R3 to R6, SMT.AYSHA YOUSEFF & SRI.MANU GOVIND, Advocates for R7, SRI.SHAJI.T.A., DIRECTOR GENERAL OF PROSECUTION & P.NARAYANAN, ADDL.PUBLIC PROSECUTOR for R8, Advocate SMT.SRUTHY N.BHAT (PARTY IN PERSON) as Addl.R9, M/S.ADITHYA RAJEEV & NIHARIKA HEMA RAJ, Advocates for R10, SRI.ANGELS NAIR PARTY IN PERSON AS Addl.R11, M/S.GANGA A.SANKAR, REJIVUE, THANUJA ROSHAN, CHACKOCHEN VITHAYATHIL, VISHNU RAJAGOPAL, VISWAJITH.C.K. & GISHA G.RAJ, M.R.HARIRAJ Advocates for Addl.R12, M/S. B.S.SWATHI KUMAR, ANITHA RAVINDRAN & HARISANKAR N UNNI, Advocates for Addl. R13, SRI.S. JAMAL, Advocate for Addl. R14, M/S. K.V.PRAKASH, D.G. VIPIN, KAROL MATHEWS SEBASTIAN ALANCHERRY, Advocates for Addl.R15, M/S.ASWIN GOPAKUMAR, KANDAMPULLY VIKRAM & NIKITHA SUSAN PAULSON for Addl. R16, M/S.KRISHNA PRASAD. S, SINDHU S.KAMATH & ROHINI NAIR, Advocates for Addl.R17, M/S.PRASANATH S.R. & BHANU THILAK, Advocates for Addl.R18, SRI.BRIJESH MOHAN, Advocate for Addl.R19, SRI. NANDAKUMARA MENON SENIOR ADVOCATE ALONG WITH SRI.P.K.MANOJ KUMAR ADVOCATE FOR Addl.R20, SRI.M.K.CHANDRAMOHAN DAS & SRI.S. SREEKUMAR ADVOCATE FOR Addl.R21, SRI.SANTHOSH.P.PODUVAL ADVOCATE FOR Addl.R22, SRI.K.JANARDHANA SHENOY, SC for Addl.R23 and of SRI.V.KRISHNA MENON ADVOCATE FOR ADDL.R.24, SMT.MEENA JOHN ADVOCATE FOR ADDL R.25, M/S. S.R.K. PRATHAP, JISSMON A.KURIAKOSE, Advocates for R26, SMT.RANJINI HARIDAS (PARTY IN-PERSON) for Addl. R27, M/S. P.R. VENKATESH & KEERTHIVAS. G., Advocates for Addl. R28, M/S.UMA DEVI. M., Advocate for Addl.R29, M/S. RAJESH VIJAYAN & SIKHA S.NAIR, Advocates for Addl. R30, M/S. C.A. MAJEED, K.H. ASIF, MOLTY MAJEED, P.B. UNNIKRISHNAN NAIR & MATHEW VARGHESE, Advocates for Addl. R31, SRI.JAISHANKAR V.NAIR, CENTRAL GOVERNMENT COUNSEL for Addl. R32, M/S.ADITYA THEJUS KRISHNAN & FERHA AZEEZ, Advocates for Addl.R33, M/S.BHANU THILAK & S.R.PRASANATH, Advocates for Addl. R34, SRI.MANOJ RAMASWAMY, Advocate for Addl. R35 & R37 SMT.SREEJA SOHAN, SRI.ATUL SOHAN Advocates for Addl. R36, SRI.ANIL SIVARAMAN, Advocate for Addl. R38, SRI.G.SREEKUMAR (CHELUR), for Addl.R39 & R40, M/S. AUGUSTINE JOSEPH, TONY AUGUSTINE & AISWARYA E.J. VETTIKOMBIL, Advocates for Addl. R41, M/S.NEERAJ NARAYAN & HARIKRISHNAN. R., Advocates for Addl. R42, M/S.CHANDRASEKHAR & P.M. SATHEESH, Advocates for R43 & R44, M/S. SABU GEORGE, P.B. KRISHNAN, P.B. SUBRAMANYAN, MANU VYASAN PETER & DILIP THOMAS, Advocates for R45, SRI.JOICE GEORGE, Advocate for R46, SRI.ARUN THOMAS, Advocate for R47, M/S.ALEX M.SCARIA, SARITHA THOMAS, ALEN J.CHERUVIL, SAHL ABDUL KADER & SANJITH KUMAR. R., Advocates for R48, M/S.PAUL P.ABRAHAM & TOBIAS TOGI MATHEW, Advocates for R49, SMT. I.SHEELA DEVI, Advocate for Addl. R52 and of SRI.NAGARAJ NARAYANAN, SPECIAL GOVERNMENT PLEADER & SRI.S.RAMESH BABU (SENIOR ADVOCATE) & SRI.T.C.SURESH MENON, AMICI CURIAE, the Court passed the following:

P.T.O.

**A.K.JAYASANKARAN NAMBIAR, J.
&
GOPINATH P., J.**

W.P.(C).NO.13204 OF 2021

Dated this the 17th day of May, 2023

ORDER

Gopinath P., J.

In furtherance of our earlier directions, the Government of Kerala and Sri. S. Ramesh Babu, the learned senior counsel and *Amicus Curiae* has placed before us the names of experts to be constituted as a Committee to aid and advise this Court regarding the short-term and long-term measures to address the problem of human-wildlife conflict, restoration of wildlife habitats, restoration of wildlife corridors, matters incidental to that etc.

2. Having gone through the names suggested by the Government and the learned *Amicus Curiae*, we are of the view that, for the present, the Committee should consist of two experts drawn from each of the panels. From the names suggested by the Government, we appoint Sri. Pramod G. Krishnan IFS, Additional Principal Chief Conservator of Forests (Vigilance and Forest Intelligence) and Sri. O.P. Kaler IFS, Additional Principal Chief Conservator of Forests (Rtd.) to the Committee and from the Panel suggested by the learned *Amicus Curiae*, we appoint Dr.M.Ananda

Kumar, Nature Conservation Foundation, Valparai and Dr.P.S.Easa, Chairman, Care Earth Trust, Chennai to the Committee. At the stage of implementing the Committee's recommendations, we may draw upon the expertise of other persons as well. Sri.Ramesh Babu, the learned senior counsel and *Amicus Curiae* will act as the Convenor of the Committee. To ensure that the terms of reference to the Committee are complete and includes all aspects which require attention, we request the Committee to meet at the earliest possible in the forthcoming week and suggest to this Court the terms of reference that should guide their functioning. The terms shall necessarily include the monitoring of the Task Forces which we have constituted in the various Panchayats in terms of our earlier orders dated 5.4.2023 and 19.4.2023. The Committee shall ensure that the Task Forces meet every month and reports are placed before the Committee so that the Committee can bring to our notice any directions required to be issued regarding any matter or issue. The Government of Kerala in the Forest and Wildlife Department shall fix the honorarium to be paid to the non-official members of the Committee, including the Convenor.

3. The State and Central Governments and the various Departments under them shall render all necessary assistance to the Committee, including furnishing the information required by the Committee for carrying out their functions. It is made clear

that any failure by any Official to cooperate with the Committee will be viewed seriously and will be considered as a direct breach of the directions contained in this order.

4. At this stage Sri.Asok M. Cherian, the learned Additional Advocate General requests that it may be clarified that the role of the Committee is to place recommendations before this Court and that further directions regarding the implementation of the suggestions will be given by this Court after hearing the Government. Considering this request of the learned Additional Advocate General, we make it clear that the action to be taken by the Government based on the recommendations of the Committee will be issued by this Court only after hearing the views of the Government as well.

List on 25.5.2023 at 3.30 p.m.

**Sd/-
A.K.JAYASANKARAN NAMBIAR
JUDGE**

**Sd/-
GOPINATH P.
JUDGE**

prp/17/5/23